CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

25.07.2011

OA No. 287/2011

Mr. P.N. Jatti, Counsel for applicant.

Heard the learned counsel for the applicant.

The main grievance of the applicant in this case is that his juniors were given promotion on the post of Junior Administrative Grade. After impleading the junior persons as respondents in this OA, he prayed for his promotion against the vacancies of 2008-2009, 2009-2010 and 2010-2011 with all consequential benefits.

To this effect, the applicant has filed representation dated 18.04.2011 (Annexure A/6) to the Chief Controller of Accounts, Ministry of Industry, Office of Principal Accounts Office, New Delhi, which is still pending for consideration and without waiting for any decision on his representation, he preferred this OA.

Having considered to the facts & circumstances of the present case, we deemed it proper to direct the respondents to consider the representation of the applicant dated 18.04.2011 (Annexure A/6) for promotion to the post of Assistant Controller of Accounts in accordance with law and shall pass speaking order. The applicant is at liberty to file substantive OA, if any prejudicial order is passed on his representation.

With these observations, the OA is disposed of with no order as to costs.

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(ANIL KUMAR) MEMBER (A) (Justice K.S. Rathore) MEMBER (J)

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